



The Calcutta Gazette

Extraordinary

Published by Authority

SATURDAY, JUNE 17, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL.

Home Department.

Constitution and Elections.

NOTIFICATION.

No. 790A.R.—17th June 1939.—In pursuance of the provisions of rule 81 of the Bengal Legislative Council Electoral (Conduct of Elections) Rules, 1936, the following declaration containing the name of the candidate elected by the members of the Bengal Legislative Assembly belonging to the European community to fill the vacancy caused by the resignation of Mr. D. H. Wilmer, of his seat as member of the Bengal Legislative Council, is published for general information.

R. H. HUTCHINGS,

Addl. Secy. to the Govt. of Bengal.

Bengal Legislative Council.

DECLARATION.

Under sub-rule (2) of rule 63 of the Bengal Legislative Council Electoral (Conduct of Elections) Rules, 1936, I do hereby declare that Mr. J. B. Ross of 4, Bankshall Street, Calcutta, has been duly elected by the members of the Bengal Legislative Assembly belonging to the European community to be a member of the Bengal Legislative Council, *vice* Mr. D. H. Wilmer, resigned.

K. ALI AFZAL,
Returning Officer.

CALCUTTA,

The 14th June 1939.